

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.11.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5193 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Gammon Engineers & Contractors Pvt. Ltd. Vs. Vishwanath Industries Through its authorized representative Mr. Subhash Shivprakash Pansari	Pradnyesh Sabnis
2.	I.A. No. 5194 of 2023 in Comp. App. (AT) No. __ of 2023	Dr. Lalitkumar Devichand Dhoka Vs. Siddhivinayak Institute of Medical Science and Research Centre (P) Ltd. & Ors.	Fanish Kumar Rai
3.	I.A. No. 5199 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	BRS Refineries Vs. Supriyo Kumar Chaudhary Liquidator JVL. Agro Industries Ltd. (Under Liquidation)	Tanya Svami
4.	I.A. No. 5205 of 2023 in Comp. App. (AT) No. __ of 2023	Patanjali Foods Ltd. Vs. Vishal Soyamul Pvt. Ltd.	Pulkit Gupta
5.	I.A. No. 5225 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Vijay Jain & Ors. Vs. Laxmi Foils Pvt. Ltd.	Ashish Verma
6.	I.A. No. 5233 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 1192 of 2023	Harpreet Singh Batra Suspended Director of Imperia Structures Ltd. Vs. Gaurav Katiyar Interim Resolution Professional of Imperia Structures Ltd. & Ors.	Vaibhav Tyagi
7.	I.A. No. 5252 of 2023 in Comp. App. (AT) No. __ of 2023	Manoj Bhagwandas Shah & Ors. Vs. Union of India Ministry of Corporate Affairs & Ors.	Siddharth Garg

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Assistant Registrar